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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 9115/2020 & CM APPL. 31386-87/2021, CM APPL.
4169/2022 & CM APPL. 17657/2022

NATIONAL M.SC. MEDICAL TEACHERS
ASSOCIATION (REGD)

..... Petitioner

Through: Mr. Avinash K. Sharma and Mr.
Ankur Vyas, Advocates

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Mr. T. Singhdev, Ms. Michelle
Biakthansangi Das and Mr. Bhanu
Gulati, Advocates for NMC
Mr. Monika Arora, CGSC with Mr.
Jitendra Kumar Tripathi and Mr.
Subhrodeep Saha, Advocates for UOI
Mr. Manish Singhvi, Senior Advocate
with Mr. Mrinmoi Chatterjee,
Advocate for R-3
Mr. Darpan Wadhwa, Senior
Advocate with Mr. A.K. Nijhawan,
Mr. Arun Batta, Mr. Abdul, Ms. Neha
Kumari and Ms. Ranjna Ahuja,
Advocates for R-4

+ W.P.(C) 10633/2020

ASSOCIATION OF PHDS IN MEDICAL
SCIENCES(REGD)

..... Petitioner

Through: Mr. Kumar Rajesh Singh and Mr.
Punam Singh, Advocates

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondents



Through: Mr. T. Singhdev, Ms. Michelle Biakthansangi Das and Mr. Bhanu Gulati, Advocates for NMC
Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Advocate for R-2
Mr. Darpan Wadhwa, Senior Advocate with Mr. A.K. Nijhawan, Mr. Arun Batta, Mr. Abdul, Ms. Neha Kumari and Ms. Ranjna Ahuja, Advocates for R-4

+ W.P.(C) 8161/2021 & CM APPL. 25361/2021

RAKESH KUMAR & ORS.

..... Petitioners

Through: Mr. Avinash K. Sharma and Mr. Ankur Vyas, Advocates

versus

NATIONAL MEDICAL COMMISSION & ANR..... Respondents

Through: Mr. T. Singhdev, Ms. Michelle Biakthansangi Das and Mr. Bhanu Gulati, Advocates for NMC
Mr. Monika Arora, CGSC with Mr. Jitendra Kumar Tripathi and Mr. Subhrodeep Saha, Advocates for UOI

+ W.P.(C) 11452/2021 & CM APPL. 35255/2021, CM APPL. 42699/2021 & CM APPL. 43077/2021

ANAND SWAROOP & ORS.

..... Petitioners

Through: Mr. Animesh Kumar and Mr. Nishant Kumar, Advocates

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Mr. T. Singhdev, Ms. Michelle Biakthansangi Das and Mr. Bhanu Gulati, Advocates for NMC



Mr. Jivesh Kr. Tiwari, Senior Panel Counsel with Mr. Aniruddh Shukla, Advocate for R-2

Mr. Manish Singhvi, Senior Advocate with Mr. Mrinmoi Chatterjee, Advocate for Intervener

+ W.P.(C) 14101/2021

DR. RITESH KUMAR

..... Petitioner

Through: Mr. Avinash K. Sharma and Mr. Ankur Vyas, Advocates

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondents

Through: Mr. T. Singhdev, Ms. Michelle Biakthansangi Das and Mr. Bhanu Gulati, Advocates for NMC
Mr. Monika Arora, CGSC with Mr. Jitendra Kumar Tripathi and Mr. Subhrodeep Saha, Advocates for UOI

+ W.P.(C) 1368/2022 & CM APPL. 3982/2022 & CM APPL. 50999/2022

ASSOCIATION OF CLINICAL BIOCHEMISTS AND MICROBIOLOGISTS- ACMB (REGD).

..... Petitioner

Through: Mr. Jay Savla, Senior Advocate with Mr. Jasdeep Singh Dhillon and Mr. Rajpal Singh, Advocates

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Mr. T. Singhdev, Ms. Michelle Biakthansangi Das and Mr. Bhanu Gulati, Advocates for NMC
Mr. Monika Arora, CGSC with Mr.



Jitendra Kumar Tripathi and Mr.
Subhrodeep Saha, Advocates for UOI

+ W.P.(C) 1607/2022 & CM APPL. 4626/2022 & CM APPL.
8761/2022

ALL INDIA PRE AND PARA CLINICAL
MEDICOS ASSOCIATION

..... Petitioner

Through: Mr. Manish Singhvi, Senior Advocate
with Mr. Mrinmoi Chatterjee,
Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Monika Arora, CGSC with Mr.
Jitendra Kumar Tripathi and Mr.
Subhrodeep Saha, Advocates for UOI
Mr. T. Singhdev, Ms. Michelle
Biakthansangi Das and Mr. Bhanu
Gulati, Advocates for NMC
Mr. Jay Savla, Senior Advocate with
Mr. Jasdeep Singh Dhillon and Mr.
Rajpal Singh, Advocates for
applicant/ACBM Impleader

+ W.P.(C) 7927/2022 & CM APPL. 25152/2022

CHAHAT CHOUDHARY

..... Petitioner

Through:

versus

NATIONAL MEDICAL COMMISSION AND ORS..... Respondents

Through: Mr. T. Singhdev, Ms. Michelle
Biakthansangi Das and Mr. Bhanu
Gulati, Advocates for NMC
Mr. Monika Arora, CGSC with Mr.



Jitendra Kumar Tripathi and Mr.
Subhrodeep Saha, Advocates for UOI
Mr. Shubham Bhalla, Advocate for
R-4

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

25.01.2023

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1. Learned counsels for respondents submit that copy of the application has not been received.
2. Let digital copy of the application be furnished to learned counsel for the respondents within two days. Reply, if any, be filed within 10 days. It is clarified that the petition shall be taken up for disposal finally on the next date of hearing along with CM APPL. 50999/2022 in W.P. (C) No. 1368/2022.
3. At request, re-notify on 13.02.2023 at 2.30 p.m.
4. Interim orders to continue.

SANJEEV SACHDEVA, J

VIKAS MAHAJAN, J

JANUARY 25, 2023

'rs'